

**PUNAJB VIDHAN SABHA SECRETARIAT**

**Unstarred Questions**

**TO BE ASKED AT THE MEETING OF THE PUNJAB VIDHAN SABHA TO BE HELD ON  
Monday, the 8th March, 2021**

**To provide clean water to village Gharummi and its surrounding villages in district Fazilka**

**544. Sardar Kultar Singh Sandhwan, M.L.A.:-** Will the Water Supply and Sanitation Minister be pleased to state:-

- (a) whether it is a fact that underground water of village Gharummi and dozens of its surrounding villages in district Fazilka situated at Indo-Pak border is contaminated and toxic and there is no R.O. system in any of these villages;
- (b) whether it is also a fact that the water works set up at village Gharummi has been passed in fraudulent manner and there is leakage in its tank and water in its bore is so toxic that even animals do not drink the same;
- (c) if the reply to part (a) and (b) is in affirmative, the names of officers responsible for the same togetherwith the steps being taken by the Punjab Govt. for providing potable water to public?

**To waive off the loan of farmers**

**545. Sardar Kultar Singh Sandhwan, M.L.A.:-** Will the Chief Minister be pleased to state:-

- (a) whether it is a fact that Punjab Govt. had announced during first budget to waive off Rs. 9500 crore loan of 10.25 lakh farmers as first installment;
- (b) whether it is also a fact that only Rs. 4700 crore has been waived so far and compensation of Rs. 1800 crore is still lying pending at the end of the farmers;
- (c) if the reply to part (a) and (b) is in affirmative, the time by which the first entire installment will be released and waived off the remaining loan amount?

**Sanction to the I.A.S. officers of Punjab for keeping P.A. at home**

**546. Sardar Kultar Singh Sandhwan, M.L.A.:-** Will the Chief Minister be pleased to state:-

- (a) whether it is a fact that sanction for keeping Private Assistant at home has been given to I.A.S. officers as per latest orders by the Punjab Govt. wherewith there will be an annual additional burden of Rs 2.25 crore on the treasury ;
- (b) whether it is also a fact that any term and conditions and qualification has not been fixed for keeping Private Assistant at home;
- (c) if the reply to part (a) and (b) is in affirmative, the reasons behind keeping Private Assistant at home wherefore additional financial burden is being put on exchequer?

**To give scholarship amount to S.C students**

**547. 1. Sardar Kultar Singh Sandhwan, M.L.A.**

**2. Sardar Kulwant Singh, M.L.A.**

**3. Shri Budh Ram, M.L.A.**

} Will the Social Justice, Empowerment and Minorities Minister be pleased to state:-

- a) whether it is a fact that Pre-matric and Post-matric scholarships are given to the S.C students of Punjab by the State Govt.; if so, the amount of scholarship released by the Govt. from year 2017 to 2020 alongwith the number of S.C students to whom the scholarship amount is yet to be paid;
- b) whether it is also a fact that the Post-matric scholarship amount to the Dalits and Minority Community students from the year 2016-17 to date which amounts to approximately Rs 2400 crore, has not been released by the Punjab Govt.;
- c) if reply to part (b) be in the affirmative, the way in which the affected students have been compensated in terms of fees due to non-release of the said amount togetherwith the time by which the State Govt. would release this amount?

**To give benefit of A.C.P. to lecturers**

**589. Master Baldev Singh, M.L.A.:-** Will the Higher Education Minister be pleased to state:-

- (a) the rules regarding confidential reports of officers to give them benefit of A.C.P.;
- (b) whether the conditions of basic salary during probation period are applicable on lecturers recruited in year 2017 and 2018; if so, the date from which their service period will be calculated for providing them benefit of A.C.P.?

**Creation of posts during rationalization of Govt. Polytechnic colleges**

**590. Master Baldev Singh, M.L.A.:-** Will the Technical Education Minister be pleased to state:-

- (a) the date on which the rationalization was done in various departments of Govt. Polytechnic Colleges earlier togetherwith the different posts alongwith the places whereat these posts separately were created, shifted or abolished during the period and whether any inter-department or inter-college posts have been shifted; if so, the details thereof;
- (b) the details of non-teaching works being taken from teaching staff?

**To withdraw the advertisement of recruitment by Punjab Public Service Commission**

**591. Master Baldev Singh, M.L.A.:-** Will the Technical Education Minister be pleased to state whether it is a fact that advertisement regarding recruitment of 105 posts of lecturers in Govt. Polytechnic colleges has been withdrawn by Punjab Public Service Commission; if so, the reasons for withdrawing this advertisement?

*(Signature)*  
Superintendent  
Punjab Vidhan Sabha  
Chandigarh

**To make arrangement of sports stadium for the students of Rajindra College Bathinda**

592. **Master Baldev Singh, M.L.A.:-** Will the Higher Education Minister be pleased to state whether it is a fact that a Hockey Stadium has been constructed in the playground of Govt. Rajindra College, Bathinda; if so, the alternative arrangement (playground) made for the college students?

**To provide Gym for Youth of Budhlada Constituency**

610. **Shri Budh Ram, M.L.A.:-** Will the Sports Minister be pleased to state whether there is any proposal under consideration of the Govt. to provide gyms in the villages/cities in order to wean the youth from drugs and to encourage them towards sports in Assembly Constituency Budhlada; if so, the time by which it is likely to be done?

**Vacant posts of Patwaris and Kanungos in district Mansa**

611. **Shri Budh Ram, M.L.A.:-** Will the Revenue Minister be pleased to state:-

- (a) whether it is a fact that posts of Patwaris and Kanungos are lying vacant on a large scale at district Mansa; if so, the number of vacant posts in Mansa respectively;
- (b) the time by which these are proposed to be filled up?

**To repair the dispensaries in villages of Budhlada**

612. **Shri Budh Ram, M.L.A.:-** Will the Health and Family Welfare Minister be pleased to state:-

- (a) whether it is a fact that the dispensaries in the villages of Assembly Constituency Budhlada are quite in a dilapidated condition and the roofs and doors are almost on the verge of collapse;
- (b) if so, the time by which the repair of the same is likely to be carried out?

**To bring village Bodawal and Guraddi under Budhlada Police Station**

613. **Shri Budh Ram, M.L.A.:-** Will the Chief Minister be pleased to state:-

- (a) whether it is a fact that the villages Bodawal and Guraddi of Assembly Constituency Budhlada come under Bhikhi police station, while these villages fall under Constituency and sub-division Budhlada;
- (b) whether there is any proposal under consideration of the Government to bring village Bodawal and Guraddi under Budhlada police station; if so, the time by which it is likely to be done?

**Action taken regarding embezzlement made by the President of Management Committee**

638. **Sardar Harpal Singh Cheema, M.L.A.:-** Will the Higher Education Minister be pleased to state:-

- a) whether it is a fact that teachers of College had requested the Govt. to take action regarding financial embezzlement made by the President of Management Committee of Guru Gobind Singh Khalsa College, Sarhali of district Tarn Taran from May, 2011 to December, 2017; if so, whether any departmental/vigilance inquest has been got conducted while countering over the request made by the teachers;
- b) whether it is also a fact that certain rules are followed by the Management Committee of Guru Gobind Singh Khalsa College, Sarhali of District Tarn Taran regarding giving D.A to the staff; if not, the reasons therefor togetherwith the action taken against Management for not complying to these rules?

**FDRs made/ withdrawn by Administrative staff of Guru Gobind Singh Khalsa College, Sarhali**

639. **Sardar Harpal Singh Cheema, M.L.A.:-** Will the Higher Education Minister be pleased to state the amount of FDRs made and withdrawn by the college Management Committee from the Bank Accounts of Guru Gobind Singh Khalsa College, Sarhali District Tarn Taran from January, 2011 to December, 2020 alongwith the details thereof?

**To carry out consolidation (Murrabebandi) of village Malla falling in Assembly Constituency Jagraon**

660. **Smt. Sarvjit Kaur Manuke, M.L.A.:-** Will the Revenue Minister be pleased to state whether it is a fact that consolidation (Murrabebandi) of village Malla falling in Assembly Constituency Jagraon has not been carried out till now after independence due to which village residents are deprived of Govt. facilities; if so, the efforts made by the Govt. so far to accomplish this work?

**Number of Anganwadi Schools of Jagraon**

661. **Smt. Sarvjit Kaur Manuke, M.L.A.:-** Will the Social Security Minister be pleased to state:-

- (a) whether it is a fact that there is no facility of bathroom, toilet and benches for the children to sit on in many Anganwadi schools;
- (b) whether it is also a fact that many Anganwadi schools of Assembly Constituency Jagraon are without fans and lights; if so, the time by which all the facilities would be provided to the children?
- (c) the serial-wise list of all Anganwadi Schools of Jagraon be provided alongwith the details of schools and details of basic facilities available thereat?

**To accord status of district to Jagraon**

662. **Smt. Sarvjit Kaur Manuke, M.L.A.:-** Will the Revenue Minister be pleased to state whether it is a fact that P.S. Saron Commission was set-up by the Govt. to accord status of district to Jagraon in Vidhan Sabha Session, 2018; if so, the action taken by the Commission so far togetherwith the details of terms and conditions which are mandatory in order to accord status of district to Constituency?

**New construction of the bridge connecting Jagraon to Raikot**

663. **Smt. Sarvjit Kaur Manuke, M.L.A.:-** Will the Public Works (B&R) Minister be pleased to state whether it is a fact that the bridge connecting on canal of Abohar branch at village Akhada falling on Jagraon to Raikot district Ludhiana is in a dilapidated condition and any major incident can occur any time due to collapsing of the same; if so, the time by which the Govt. proposes for new construction of this bridge?

G. Kaur 21/3/21  
Superintendent  
Punjab Vidhan Sabha  
Chandigarh